

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 25/441/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017**

Name of the Company: GTPL Sharda Cable Network Pvt. Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NAVIN PAHWA WITH NATASHA SUTARIA	ADV	APPLICANT	(Natasha)
2.	FOR THAKKAR AND PAHWA ADV.			

**ORDER**

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria  
i/b Thakkar & Pahwa Advocates present for Applicant.

Heard learned Counsel for petitioner.

Petition is admitted.

List the matter on 07.03.2017

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 1<sup>st</sup> day of March, 2017.